

(B) International Conference on “Yoga for Holistic Health” on 21st and 22nd June, 2015

i	Booking of Venue (Vigyan Bhawan)	₹ 3,84,500
ii	Arrangements through India Tourism Dev. Corpn. Ltd. (ITDC)	₹ 1,65,32,747
iii	General Arrangements for invitees	₹ 29,54,690
	TOTAL	₹ 1,98,71,937

(C) In addition, Central Council for Research in Yoga and Naturopathy (CCRYN) and Morarji Desai National Institute of Yoga (MDNIY), the autonomous organization under the Ministry, incurred the following expenditure:-

(i)	Financial Assistance to Government Institutions/Non Government Organization for organizing of Yoga Camps and celebration of International Day of Yoga in each district of the Country @ ₹ 1.00 Lakh each by CCRYN	₹ 6,70,00,000
(ii)	Expenditure on production of Film & Booklet on Common Yoga Protocol by MDNIY	₹ 34,80,020

D. Ministry of External Affairs.

The amount sanctioned by Ministry of External Affairs to Indian Council for Cultural Relations (ICCR) for celebrating International Day of Yoga by Indian Missions/Posts abroad.	₹ 8,00,00,000
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**All India Institute of Ayurveda**

967. DR. CHANDAN MITRA: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

(a) whether Government in 2008 had decided to set up an All India Institute of Ayurveda;

(b) if so, the present status of the proposal along with the reasons for delay in its implementation along with the details of cost escalation; and

(c) the fresh steps taken by Government for early operationalisation of the Institute?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) Yes.

(b) The Institute is at advance stage of completion. The construction of the building is almost complete. OPD is working with 9 Ayurveda specialties. Basic medical equipments, machinery and allied services have been procured. The slow progress is due to delay in obtaining statutory clearances from local bodies. Government had approved an amount of ₹ 134 crore for the project but later on it was revised to ₹ 157 crore in March, 2013 which includes certain items/works which were not taken at the initial stage.

(c) The progress of the project is being reviewed from time to time with the concerned agencies in the Project Management Committee Meeting and also review undertaken by Secretary (AYUSH) with Senior Officers regularly.

#### **Rescheduling of AI, Delhi to Goa Flight**

968. SHRI SHANTARAM NAIK: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Air India has made changes in the operations of their flight in Delhi Goa sector;

(b) the reasons, as to why, these changes were made;

(c) whether the earlier schedule or frequency flight on this sector is proposed to be restored;

(d) the number of employees, and their categories suspended or received from service; and

(e) the reasons as to why these actions were taken and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) and (b) In the summer schedule 2015, Air India was operating two flights from Delhi to Goa. The details of flights from Delhi to Goa are given in the Statement-I (*See* below).

In the winter Schedule 2015 effective 26.10.2015, the schedule of operations from Delhi to Goa is given in the Statement-II (*See* below).

The flight AI 659 has been restructured to operate as Delhi-Mumbai only. However, there is no change in the number of flights operating on Mumbai Goa flights. Air India operates 04 daily flights from Mumbai to Goa and convenient connections are available from Delhi to Goa via Mumbai.